*२०७. भी मवार्बासह चौहान : क्या सामुदायिक विकास तथा सहकारी मन्त्री ध्रंप्रगस्त, १९६० को राज्य सभा में तारांकित प्रश्न संख्या ४४ के भाग (ख) के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि अप्रगामी परियोजनाश्री के रूप में जिन सहकारी कृषि समितियों को चलाने का विंचार किया ज। रहा है क्या उनकी संख्या के सम्बन्ध में कोई अन्तिम निर्णय किया जा चुका है और यदि हां तो वह निर्णय क्या है ?

†[CO-OPERATIVE FARMING SOCIETIES

♦207. SHRI NAWAB SINGH CHAU Will the Minister HAN: of COMMUNITY DEVELOPMENT AND Co OPERATION be pleased to refer to the answer given to part (b) of Starred Question No. 54 in the Rajya Sabha on the 9th August, 1960 and state whether any final decision has since been taken regarding the number of co-operative farming societies which are proposed to be run as pilot pro jects and if so, what is that decision?]

सामुदायिक विकास तथा सहकार मंत्री के संसदीय सचिव (श्री एस० डो० मिश्र) : जी हों।

तीसरी योजना के दौरान में देश में अग्रगामी परियोजना क्षेत्रों में लगभग ३,२०० सहकारी कृषि समितियां संगठित की जायेंगी । प्रत्येक जिले में एक अप्रगामी परियोजना होगी जिसमें लगभग १० समितियां होंगी ।

†[THE PARLIAMENTARY SECRETARY TO THE MINISTER OP COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA) : Yes, Sir.

About 3,200 co-operative farming societies would be organised in the

*[]English translation.

pilot project areas in the country during the Third Plan. Each district would have a pilot project consisting of about 10 societies.]

[RAJYA SABHA]

श्वी नवाबसिंह चौहान : यह जो जवाब दिया है आपने प्रक्ष्न संख्या २०६ का, इसमें, भौतिक लक्ष्यों, एजुकेशन और ट्रेनिंग के बारे में जहां पूछा गया था, आपने यह नहीं बताया कि कितने प्रशिक्षण केन्द्रों की आव-क्यकता होगी और मौजूदा हालत में कितने की आप व्यवस्था कर रहे हैं ?

श्री एस० डी० सिश्व : ग्रभी जो योजना बनी है उसमें करीव करीब १४ ट्रेनिंग सेंटर्स कायम किये गये हैं जिन में जो मैंतेजर, कोग्रापरेटिव फार्मिंग सांसाइटीज हैं, और कर्मचारी जो उसमें काम करेंगे, उनकी ट्रेनिंग होगी । फिर जैसी ग्राव-इयकता पड़ेंगी, उसके ग्रनुसार केन्द्रों को बढ़ाया जायगा ।

श्री नवाबसिंह चौहान : हम कब तक आशा करें कि इसका काम चलते लगेगा ? वैसे अभी तो काग़ज पर ही काम चल रहा है, लेकिन कियात्मक रूप में यह चलने लगेगा, यह हम कब तक आशा करें ?

श्री एस० डो० मिश्र : तीसरी पंच-वर्षीय योजना के शुरू होते ही यह काम शुरु हो जायगा ।

श्री देवकीनंदन नारायण : अभी बतलाया गया कि १५ ट्रेनिंग सेंटर्स खोले जायेंगे । मैं जानना चाहता हूं कि हम १५ ट्रेनिंग सेंटर्स की व्यवस्था राज्य सरकारों के हाथ में होगी वा ग्राप यहां से करेंगे और जो खर्चा होगा उसमें राज्च सरकार का हिस्सा क्या होगा और आपका हिस्सा क्या होगा ?

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1309 Oral Answers

SHRI B. S. MURTHY: A training camp was held in Hyderabad some time back for Statelevel workers, both non-officials and officials, and in this study camp the persons who met decided that they should have five regional camps. Now, the Central Government is in touch with the State Governments to have five regional training centres. After this is over, we will be taking up institutional training at about fifteen centres.

SHRI DEOKINANDAN NARAYAN: My question was altogether different. Who are going to manage these 15 training centres, whether the State Governments or the Central Government, and what would be the help given by the Central Government and what would be the expenditure to be incurred by the State Governments?

SHRI B. S. MURTHY: The training will be in the hands of the State Governments and assistance will be given both by the Central and State Governments.

SHRI K. SANTHANAM: May I know, Sir, what will be the subsidy which will be provided to each of these co-operative farming societies and whether the subsidy will be borne by the State Government or the Central Government?

SHRI S. D. MISRA: • As the Deputy Minister has replied, the subsidy will be borne both by the State Government and the Central Government. The assistance including subsidies will be of three or four kinds. One will be managerial assistance. The second type of assistance will be State partnership or participation in the share capital of the cooperative farming societies. The third will be giving some funds for godowns. The fourth will be some medium and long-term loans to the co-operative farming societies. Besides, these, there will be help from the Khadi Commission and some funds from the Blocks will also be given to them.

to Questions

SHRI GOPIKRISHNA VIJAIVAR-GIYA: In view of the importance of this question and people wanting to have more details, will the Government circulate the scheme of this cooperative farming and the scheme of training also to all the Members?

SHRI B. S. MURTHY; It will be done.

SHRI BHUPESH GUPTA: May I know, Sir, if the Government have issued any directions or instructions to prevent the infiltration of landlord elements into these cooperative societies, especially when it has been known during the Second Five Year Plan that many of these people have wormed their way into such societies? If so, what is the direction given?

SHRI B. S. MURTHY: Instructions have been given to the State Governments to see that the majority of the members of these cooperative farming societies should consist of marginal or sub-marginal farmers or landless agricultural labour, or all put together.

SHRI BHUPESH GUPTA: May 1 know, Sir, whether it is not a fact that despite such instructive or arrangements formally on paper, in many places by all kinds of subterfuges and arrangements these landlord elements are swarming many of these co-operative societies? May I know whether the matter has been reviewed in the light of the experience of the Second Five Year Plan, so that things are improved during the Third Plan?

SHRI B. S. MURTHY; I should solicit the help and co-operation of the hon. Member to bring such cases to the notice of the State Government and see that subterfuge does not take place.

> SHRIMATI SAVITRY. DEVI NIGAM: May I know, Sir, whether any arrangements have been made for the participation of old and infirm people | —who are absentees—to be members

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of these co-operative farms or not, and i* the answer is in the affirmative what would be their percentage?

SHRI B. S. MURTHY: The answer is in the affirmative and all steps are being taken to see that the landowning infirm people are admitted as members.

SHRI N. SRI RAMA REDDY: Without the landed class coming in, without the land, what is the sort of cooperative farming that will be done?

SHRI B. S. MURTHY; Land-owners are admitted, but not the landed aristocracy.

PETITION FROM GRAIN SEED AND DAL MERCHANTS ASSOCIATION, PIPARIYA, MADHYA PRADESH PRAYING FOR BETTER TRANSPORT FACILITIES

*208, SHRI N1RANJAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Grain Seed and Dal Merchants Association Pipariya, Madhya Pradesh has submitted a petition to Government praying for better transport facilities;

(b) if so, what are the difficulties of these merchants; and

(c) what action Government propose to lake on their petition?

THE DEPUTY MINISTER OP RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes.

(b) The difficulties complained of by the merchants are mainly those arising out of inadequate supply of wagons for clearance of grain and pulses from Pipariya and regulation of registration of indents at the station by fixing station quotas.

(c) Clearance of traffic is being arranged to the maximum extent possible.

SHRI NIRANJAN SINGH: Sometimes the wagons are given in numbers, about a thousand, in the whole section and for a month or so no wagon is allotted to that section which is between Jabalpur and Itarsi. What is the reason?

SHRI S. V. RAMASWAMY; I have got certain figures. We have fixed the ceiling for Pipariya at 150 wagons per day. From the loading figures before me I find it is approximately the same thing. As a matter of fact, the loading is just a little under. To a large extent I think we have met their demand, except in the month of December 1960 and January 1961 when there was a fall. In the other months, we have more or less satisfied their demand.

PROPOSAL FOR SOLVING SCARCITY OF IRRIGATION WATER IN DELHI

*209. SHRIMATI SAVTTRY DEVI NIGAM: Will the Minister of IRRIGATION AND POWER be pleased to state whether the proposal to build a new canal between Punjab and Delhi to solve the scarcity of irrigation water felt by farmers in Delhi has been finalised?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI) : No such proposal is under consideration.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, whether the hon. Minister is aware that Delhi farmers have been making this complaint year after year that they do not get sufficient water for irrigation?

SHRI J. S. L. HATHI: But there is no proposal for a new canal.

SHRIMATI SAVITRY DEVI NIGAM; May I know, Sir, whether the Delhi Advisory Board has also recommended that some arrangements should be made to provide constant and regular water supplies to Delhi farmers?

SHRI J. S. L. HATHI: That will be looked after by increasing the capacity of the existing canal.